

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 192 of 2013

Dated : 21st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Transmission Corporation Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Balathandayuthapani,
Director, (TNERC)

ORDER

The Learned Counsel for the Appellant has argued the matter for some time. On the queries raised by this Tribunal, the Learned Counsel for the Appellant seeks some time for getting instructions from his client and for making further submissions.

So, post the matter for further hearing on 15.11.2013 at Delhi

Bench.

(RakeshNath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson